

Pensions

4399. SHRI K.V. SURENDRA NATH : Will the PRIME MINISTER be pleased to state :

(a) whether the employees who retired before the year, 1985 have been denied pension granted to those who retired thereafter; and

(b) if so, the details and justification therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir.

(b) Does not arise.

Amnesty to Militants

4400. SHRI MANGAT RAM SHARMA :
DR. M.P. JAISWAL :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have decided to grant general amnesty to the militants of Jammu and Kashmir;

(b) if so, the details thereof; and

(c) the total number of such militant to be granted general amnesty?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir.

(b) and (c). Does not arise.

Jammu and Kashmir Refugees

4401. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that refugees of 1947, 1965 and 1971 from Pak occupied Territory and now settled in Jammu are living in a pathetic and inhuman conditions;

(b) if so, the reasons thereof;

(c) whether the Government propose to create a special fund for the development of these refugees;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (e). The refugees from Pak occupied territory were settled by the Government in rural and urban areas and were provided with

adequate rehabilitation package including land, ex-gratia relief, residential plots grants and loans, etc. As they have been settled long time ago, they are supposed to have intermingled with the mainstream and are entitled benefits under the prevailing development schemes which are available to the general population of J and K.

Migration from Udhampur

4402. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that people of a particular community in Malore Tehsil in Udhampur district of Jammu are migrating to safer places since last two months;

(b) if so, the reasons thereof; and

(c) the steps taken for their safety?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). According to the information provided by the State Government, in the wake of some incidents of killing of civilians, including 2 members of the Village Defence Committee, in certain areas of Gool and Arnas, and attacks by the militants in certain villages, during the period between June and August 1996, and due to apprehensions of the presence of militants in Mahore area, some migration had taken place to other areas in the same district. Large scale anti-militant operations were launched by the Security Forces, and additional security force pickets were established in various vulnerable areas, including Thindasa, Chachua, Sangaldan and Arnas, etc. These, together with other measures like general strengthening of security force presence in vulnerable areas of the district and the establishment of Village Defence Committees, etc. have helped to restore the confidence of the people. The persons who had migrated are reported to have since returned to their homes.

Seizure of Weapons

4403. SHRI TARIQ ANWAR : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that weapons seized from militants in Kashmir are given to para military forces for their use against militants;

(b) if so, the details thereof;

(c) whether it is also a fact that seized weapons are much more sophisticated and modern than the weapons available with the para military forces; and

(d) if so, the reasons therefor?